## (TO BE PUBLISHED IN DELHI GAZETTE PART-IV EXTRA-ORDINARY)

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI DEPARTMENT OF LAW, JUSTICE AND LEGISLATIVE AFFAIRS 8th LEVEL, C-WING, DELHI SECRETARIAT, I.P. ESTATE, NEW DELHI-110002

No.F.6/16/04-Judl./Suflaw/1099\_1106

Dated to the 24 August, 2010

## **NOTIFICATION**

No.F.6/16/04-Judl./: Under the provisions of Section 20 of the Punjab Courts Act, 1918, as in force in the National Capital Territory of Delhi, the Lt. Governor of National Capital Territory of Delhi, on the recommendation of the High Court of Delhi, appoints Sh. S.K. Sarvaria, a member of Delhi Higher Judicial Service, as District Judge on regular basis against one existing regular post of District Judge w.e.f. 04.03.2011.

> By order and in the Name of the Lt. Governor of National Capital Territory of Delhi

> > -sd

(Tarun Sahrawat) Additional Secretary (Law, Justice & L.A.)

No.F.6/16/04-Judl./Suplano/1099-1106

Dated to the 29th August, 2010

Copy forwarded for information and necessary action to:

- 1. The Secretary to Govt. of India, Ministry of Home Affairs, New Delhi.
- 2. The Secretary of the Govt. of India, Ministry of Law & Justice, (Department of Justice), Shastri Bhawan, New Delhi.
- 3. The Registrar General, High Court of Delhi, New Delhi.
- 4. The PAO-VI, Tis Hazari, Delhi.
- 5. The Controller of Accounts, Govt. of NCT of Delhi
- 6. The District & Sessions Judge, Delhi, Tis Hazari Courts Complex, Delhi.
- 7. The Special Secretary (GAD/Coord.), Govt. of NCT of Delhi (in duplicate along with Hindi version of the same) for publication in Delhi Gazette (Extra-Ordinary Part-IV). It is requested that five copies of the Gazette may kindly be sent to this department for official record.
- 8. Officer concerned through Registrar General, Delhi High Court.
- 9. Record Officer, Law, Justice & L.A. Department.
- 10. Guard file.

- Selr

(Tarun Sahrawat)

Additional Secretary (Law, Justice & L.A.)